# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

#### DAILY CAUSE LIST DATED 16.11.2021 (Tuesday) CHENNAI BENCH (VIRTUAL MODE)

<u>02:00 PM</u>

### In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

| For Admission (Fresh Cases) |               |   |                  |                         |  |  |  |
|-----------------------------|---------------|---|------------------|-------------------------|--|--|--|
| S.                          | Case No.      | Name of the parties                           | Counsel for      | Counsel for Respondents |  |  |  |
| No.                         |               |   | Appellants       |                         |  |  |  |
| 1.                          | Comp App      | Sawraj kumar                                  | Ridhhima Sharma  |                         |  |  |  |
|                             | (AT)(CH)(Ins) | V   | Christopher      |                         |  |  |  |
|                             | No. 235/2021  | Expact Projects and Development P Ltd         | Manoharan        |                         |  |  |  |
| 2.                          | Comp App      | Southern Power Distribution Company of Andhra | Rakesh K. Sharma |                         |  |  |  |
|                             | (AT)(CH)(Ins) | Pradesh Ltd                                   | Shubharanjani    |                         |  |  |  |
|                             | No. 258/2021  | V   | Ananth           |                         |  |  |  |
|                             |               | Gavi Siddeswara Steels (India) P Ltd & Anr    |                  |                         |  |  |  |

#### For Admission (After notice)

| S.  | Case No.   | Name of the parties                      | Counsel for        | Counsel for Respondents |
|-----|------------|--|--------------------|-------------------------|
| No. |            |  | Appellants         |                         |
| 3.  | Comp App   | Vijaya Hospitality and Resorts Ltd & anr | Vipin Wariar       | Renjith Rajappan R1- R4 |
|     | (AT) (CH)  | V  | Vidyalakshmi Vipin | R5 Served on 02.07.2021 |
|     | No.18/2021 | Tony PA & 4 ors                          |                    |                         |
| 4.  | Comp App   | Thirumalai Thirumal Nidhi Ltd            | O.L.N. Ganesan     | Srivatsava R1           |
|     | (AT) (CH)  | V  |                    |                         |
|     | No.30/2021 | S. Hemalatha                             |                    |                         |

## For Hearing

| S.  | Case No.       | Name of the parties                             | Counsel for        | Counsel for Respondents     |  |  |  |  |
|-----|----------------|---|--------------------|-----------------------------|--|--|--|--|
| No. |                |   | Appellants         |                             |  |  |  |  |
| 5.  | Comp App       | SP Shanmugam                                    | Hari Radhakrishnan | Yashvardhan R1              |  |  |  |  |
|     | (AT)(CH)(Ins)  | V   | G. Derrick Sam     |                             |  |  |  |  |
|     | No. 14/2021    | M/s. V-Con Integrated Solutions P Ltd & another |                    |                             |  |  |  |  |
| 6.  | TA No. 8/2021  | Shyson Thomas                                   | S. Vivekananda     | Rajesh Kumar Gautam R1- R2  |  |  |  |  |
|     | (Comp App      | V   |                    |                             |  |  |  |  |
|     | (AT) (Ins) No. | Madhugiri Venkatarayappa Sudharshan & anr       |                    |                             |  |  |  |  |
|     | 925/2020)      |   |                    |                             |  |  |  |  |
| 7.  | TA No 48/2021  | Ennes Capital P Ltd & ors                       | Vishal Ganda       | Swapnil Gupta Shivambika    |  |  |  |  |
|     | (Comp App      | V   | Ayandeb Mitra      | Sinha Rudrajit Ghosh Ankita |  |  |  |  |
|     | (AT) No.       | Hyderabad Securities & Enterprises Ltd & ors    | Anand Sengar       | Sinha – R1, 2, 3, 5-13      |  |  |  |  |
|     | 192/2019)      |   | Akanksha mathur    | Y. Suryanarayana R14 -R17   |  |  |  |  |
|     | ,              |   |                    | Anup Jain Abhishek Baid –   |  |  |  |  |
|     |                |   |                    | R18                         |  |  |  |  |
|     |                |   |                    | Amol Sharma – R19           |  |  |  |  |

#### Copy to:

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2. Website: <u>www.nclat.nic.in</u>

For Assistance,

1.Dy.Registrar - <u>PH No. : 044-2888 0500</u> <u>CELL : 99402 25692</u>

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2.Court Officer - <u>PH No. : 044-2888 0450</u>
<u>CELL : 94458 92169</u>
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#### By the order of Hon'ble Member (J)

(Chennai Bench)